

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3039

ANSWERED ON:30.08.2012

CONTESTING OF ELECTION

Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina ;Sule Supriya

**Will the Minister of LAW AND JUSTICE be pleased to state:**

(a) whether the Government is considering the proposal of the Election Commission that one person cannot contest from two constituencies; and

(b) if so, the details thereof?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) and (b): The Election Commission has recommended that a person should not be allowed to contest from more than one constituency at a time. However, the Government has not taken any view on this matter.